

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 30th September, 2016
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 494/2016	Rajendra Hospital, Patiala Vs. Department of Forest & Wildlife Preservation, Punjab & Ors.	Mr. Dhruv Pal & Aprajita Mukherjee, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 339/2016	Tree Protection Team Vs. State of U.P. & Ors.	Mr. Siddhartha Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 to 4, 5&7
FOR HEARING			
3.	Appeal No. 65/2013	Vimal Bhai Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for Appellant Mr. Rajiv Nanda, Standing Counsel with Mr. U. K. Uniyal, Adv. Gen. for R- 1 & 3 Ms. P. B. Singh, Adv. for R-2 Mr. A.D.N. Rao, Adv. for R-4 Ms. D. Bharathi Reddy, Adv.
4.	Original Application No. 42/2016 (M.A. No. 935/2016)	Rajeev Rai Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Piyush Choudhary, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Rakesh Kr. Khanna, Sr. Adv. with Mr. Vinod Kumar, Adv. for R-5
5.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant Mr. Pradeep Mishra, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Ms. Shweta Misra, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-6 & 7 Mr. Gudipati G. Kashyap, Adv. Ms. Anisha Upadhyay, Adv.
6.	Original Application No. 403/2016	M/s. LML Dyes Industries Vs. Haryana State Pollution Control Board	Mr. Shivesh P. Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1
7.	Original Application No. 492/2016	Bala Jee Jha & Anr. Vs. The Govt. (NCT) of Delhi & Ors.	Mr. Gopal Jha, Adv. for Applicants Mr. Tarunvir Singh Khekhar, Adv. for R-1 & 3

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

Note : Learned Advocates/Members of the Bar of this Tribunal are hereby informed that large number of files and documents belonging to different Advocates/Parties are lying unattended in Court Room No. 2 since long. It is notified that in case the files and documents are not claimed within 10 days, the said unattended files / documents will be weeded out / destroyed without any further notice.